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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.58/BB/18	-	For compliance of office objections raised by Registry	252(3)	Emarls Leisure Pvt Ltd Vs ROC

SL. **NAME (IN CAPITAL)**
NO. **& PHONE NUMBER**

REPRESENTATION TO WHOM

SIGNATURE

ORDER

Matter is listed today for compliance of objections. No representation for Petitioner Company. This is the second time listed for compliance. However, there is no representation for Petitioner Company. List it for compliance as a last chance on 08.03.2018. No adjournment will be given.

Member (T)

Member (J)